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CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

# 0.A.No.1340/96

New Delhi: this the 9th January, 1997.

### Single Bench

V.

HON BLE MR. S. R. ADIGE MEMBER(A).

- 1. Smt. Omwati Wo Late Jagdish Singh,
  House No. 323, Pooth Kalan,
  Delhi 110041.
- 2. Pawan Kumar s/o Late Jagdish Singh, H.No.323, Pooth Kalan, Delhi = 110041 ..... Applicant.

(By Advocate: Shri Ajit Pudussery)

## Versus

Union of India through the Secretary, Ministry of Agriculture, Govt. of India, New Delhi.

2. The General Manager, Delhi Milk Scheme, West Patel Nager, Delhi

. . . . Respondents .

( By Advocate: Shri M.K.Gupta),

#### O ROER(O RALL)

# BY HON BLE MR. S. R. ADIGE MEMBER(A)

Heard.

mentioned in the waiting list for grant of compassionate appointment as a verred in paragraphs 4.5 and 5.2 of the respondents reply. The applicant's position is at \$1.00.47 while 11 persons in the waiting list have been granted compassionate appointment as yet.

3. We dispose of this OA with a direction to the respondents to consider the applicant's case for

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grant of compassionate appointment as expeditiously as possible according to rules and instructions on the subject. No costs.

( s.R.ADIGE ) MEMBER(A).

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